

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 170 & 171 of 2017 IN
DFR NO. 4230 OF 2016**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

KSK Mahanadi Power Co. Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg**

ORDER

**(IA No.170 of 2017)
*(Application for Condonation of delay)***

Issue notice to the Respondents returnable on 25.04.2017. Dasti, in addition, is permitted.

List the matter on **25.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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